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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/178/2016

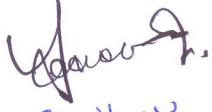
**NAME OF THE PETITIONER(S)** : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

**NAME OF THE RESPONDENT(S)** : M/s Aswini Hospital Limited & 21 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

Vijaya Prashanth. S.	Counsel for petitioners	
SUSHMITA UDAYASANKAR	Counsel for Respondents	
S.P.MURALI KRISHNAN	R2 - R11 Counsel for Respondents 1, 2, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22	

**ORDER**

Shri S Vijaya Prashanth, representing counsel for petitioners present. Shri S P Murali Krishnan, counsel for R1, R12 & R22 and Ms Sushmita Udayasankar, counsel for R2 to R11 are present. At request of both the parties, time extended for submitting arguments. Put up on 22.03.2017 at 10.30 A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**